

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 411
IB/599/ND/2023

IN THE MATTER OF:

Rashtriya Mill Mazdoor Sangh	...	Applicant
Versus		
National Textile Corpn Limited	...	Respondent

Under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Eshna Kumar, Mr. Akshat Maheshwari, Advs.
For the Respondent : Ms. Shiva Lakshmi, Mr. Arani Chaudhary,
Mr. Rajdeep, Advocates

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Eshna Kumar, Learned Counsel for the applicant as well as Ms. Shiva Lakshmi, Learned Counsel for the respondent are present physically. List this matter on 06.05.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)